GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2581 ANSWERED ON:05.08.2015 Waiving Second Police Verification Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government is set to waive a second police verification in case of a passport renewal;

(b) whether the new guidelines would exempt minors, government servants and senior citizens from undergoing the police verification; (c) whether by making the passport delivery system time-bound, especially the police verification process, Government would be able to discontinue the Tatkal system in passport issue; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) For reissue of passports, police verification is not required, provided the first passport had been issued on the basis of clear police report.

(b) As per the extant provisions, minors, Government servants and senior citizens (65 years and above) are exempt from police verification subject to certain conditions.

(c) & (d) It is a fact that with the overall improvement in delivery of passport services, the incidence of Tatkaal passport is coming down progressively from 11 per cent in 2012-13 to 6 per cent in 2014-15. However, there is no proposal to discontinue Tatkaal system, as it serves the purpose of issuing passports for urgent travel needs.